Serial No. 03 Supplementary Cause List Through Video Conferencing

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-CrlM No. 20-A/2020 EMG-CRM (M) No. 29-A /2020 EMG-CrlM No. 21-A/2020

Mohammad Ishaq Atnorkar.

...Petitioner(s)

Through: Mr F.A. Wani, Advocate.

vs

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr B.A. Dar, Sr AAG.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

18.05.2020

Mr B.A. Dar, learned Sr AAG seeks and is granted four weeks' time for filing the objections.

List again on 13th of July, 2020.

(Ali Mohammad Magrey)
Judge.

SRINAGAR; 18.05.2020 "Hamid"